NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/557/IB/2017

NAME OF THE PETITIONER(S)

: R.L. STEELS & ENERGY LTD

NAME OF THE RESPONDENT(S)

: JONAS WOOD HEAD & SONS INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. RAHUL TOTLA

PAWAN JUABARH

Counsel for

Spelicant

2. BADRI NATARASAN

GURU DHANANSAY

COUNSEL FOR

RESPONDENT

ORDER

Counsel for both of the parties are present. It has been submitted that there are discrepancies as to the figures which have been given by the Operational Creditor and the Corporate Debtor. Counsel for Corporate Debtor is ready to sit with the Operational Creditor along with the agent Unitech Steel Industries Private Ltd., Chennai. The copy of this order shall be delivered up by the Counsel for the Petitioner to Unitech Steel Industries Ltd. for compliance and to report the outcome of the negotiation. Put up on 06.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)